

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated: 3rd April, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Appeal No. 187 of 2011 &
I.A. No. 279 of 2011

M/s. Chemplast Sanmar Limited ... Appellant(s)

Versus

Joint Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. Rohit Rao N.

**Counsel for the Respondent (s): Mr. Dinesh Kapoor for R.1
Mr. V.G. Pragasam &
Mr. S. Prabu Ramasubramanian for R-2**

Appeal No. 6 of 2012 &
IA Nos. 5 & 6 of 2012

M/s. Chemfab Alkallis LimitedAppellant (s)

Versus

Electricity Deptt. Of Puducherry & Anr. ... Respondent (s)

Counsel for the Appellant (s): Mr. Rohit Rao N.

**Counsel for the Respondent (s): Mr. Dinesh Kapoor for R.2
Mr. V.G. Pragasam &
Mr. S. Prabu Ramasubramanian for R-1**

ORDER

The Learned Counsel for both the parties have finished their respective arguments. Respective comprehensive Written Submissions have been filed by both the parties in Appeal No.187 of 2011 after serving copies on the other side.

The Learned Counsel for the Appellant in Appeal No.6 of 2012 will file his comprehensive written Submissions in the Registry today after serving copy on the other side.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vs/mk